GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT **LOK SABHA**

UNSTARRED QUESTION NO:3642 ANSWERED ON:23.08.2004 HOUSING SCHEME FOR BEEDI WORKERS

Das Gupta Shri Gurudas; Mandlik Shri Sadashivrao Dadoba; Verma Shri Ravi Prakash; Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to introduce Housing Scheme for Beedi workers in the country;
- (b) if so, the details in this regard, State-wise;
- (c) whether this scheme is being financed by Beedi Workers Welfare Fund; and
- (d) if so, by when this scheme will be implemented in all the Beedi producing States?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (d): The Government is implementing an Integrated Housing Scheme for Beedi Workers. Under this Scheme, financial assistance @ Rs.20,000/- per worker, for construction of his house, which has recently been enhanced to Rs.40,000/- per worker w.e.f. 1st July, 2004, or 50% of the actual cost of construction, whichever is less, is provided under the Beedi Workers Welfare Fund (BWWF), to eligible workers engaged in the beedi making, in various States. The State-wise details of Beedi Workers, who were sanctioned housing subsidy during the last three years, are given in the Annexure.

ANNEXURE

STATEMENT SHOWING STATE-WISE NUMBER OF HOUSES SANCTIONED DURING THE LAST THREE YEARS FOR BEEDI WORKERS UNDER BWWF

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S. NO. NAME OF THE STATE/DISTRICT 2001- 02 2002-03 2003- 04
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- 1. ANDHRA PRADESH 428 315 2018
- 2 ASSAM 51 NIL -
- CHHATTISGARH 306 NIL 287
- 4. GUJARAT 52 NIL -
- KARNATAKA 83 857 1591 680 687 584 KERALA
- 7 MADHYA PRADESH 899 NIL 1021
- 8. MAHARASHTRA 444 NIL 175
- 9. ORISSA 2530 1830 242
- 10. RAJASTHAN 03 NIL 06 11. TAMILNADU 62 1638 -
- 12. UTTAR PRADESH 27 104 481
- 13. WEST BENGAL 549 NIL 538 14. BIHAR NIL 311 -